

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH : NEW DELIN

C.P. NO. 162/2010 O.A. 2123/2004

New Delhi this the 30th day of April, 2010

Hon'ble Shri L.K. Joshi, Vice Chairman (A) Hon'ble Dr. K.B. Suresh. Member (J)

SHRI J.K. KAUSHIK S/o Shri Ravi Dutt. Kaushik Working as Clerk, Under Diesel Loco Shed Northern Railway, Shakurbasti New Delhi

APPLICANT

(By Advocate: Shri M.S. Reen)

VERSUS

- 1. SHRI VIVEK SAHAI
 General Manager
 Northern Railway
 Headquarters Office
 Baroda House, New Delhi

RESPONDENTS

(By Advocate: Shri Shailendra Tiwary)

ORDER (Oral)

Shri L.K. Joshi, VC (A)

The learned counsel for the applicant states that the directions of this Tribunal, non-compliance whereof has been complained in this Contempt Petition have been complied with. With this the CP is closed. Notices are discharged.

DR. K.B. GURESH)

MEMBER(J)

(L. K. JOSHI)

VICE CHAIRMAN(A)

'van'